

Crl.A.No. 906 OF 2000
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.1A (For judgment) Court No. 11 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 906/2000@@
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Ayuub Appellant (s)

VERSUS

State of U.P. Respondent (s)

With
Crl.A.No. 804/2001

(HEARD BY HON'BLE SETHI AND BALAKRISHNAN, JJ.)

Date : 28/02/2002 These appeals were called on for pronouncement
of judgment today.

CORAM :

HON'BLE MR. JUSTICE R.P.SETHI
HON'BLE MR. JUSTICE K.G.BALAKRISHNAN

For Appellant (s) Mr. Himanshu Munshi, Adv.
in Crl.A.906/2000

in Crl.A.804/2001 Mr. Rajan Narain, Adv.

For Respondent (s)
in Crl.A.906/2000 Mr. A.S.Pundir, Adv.
in Crl.A.804/2000

The Court made the following @@
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O R D E R@@
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.SP2

Hon'ble Mr.Justice K.G.Balakrishnan pronounced the
Judgment of the Court.
The appeals are partly allowed in terms of the signed
judgment.

.SP1

(Rajesh Kumar)
PA to Addl.Registrar

(V.P.Tyagi)
Court Master

(Signed Judgment is placed on the file.)